

W.P.No.21065 of 2021

THE HON'BLE CHIEF JUSTICE
and
P.D.AUDIKEVALU,J.

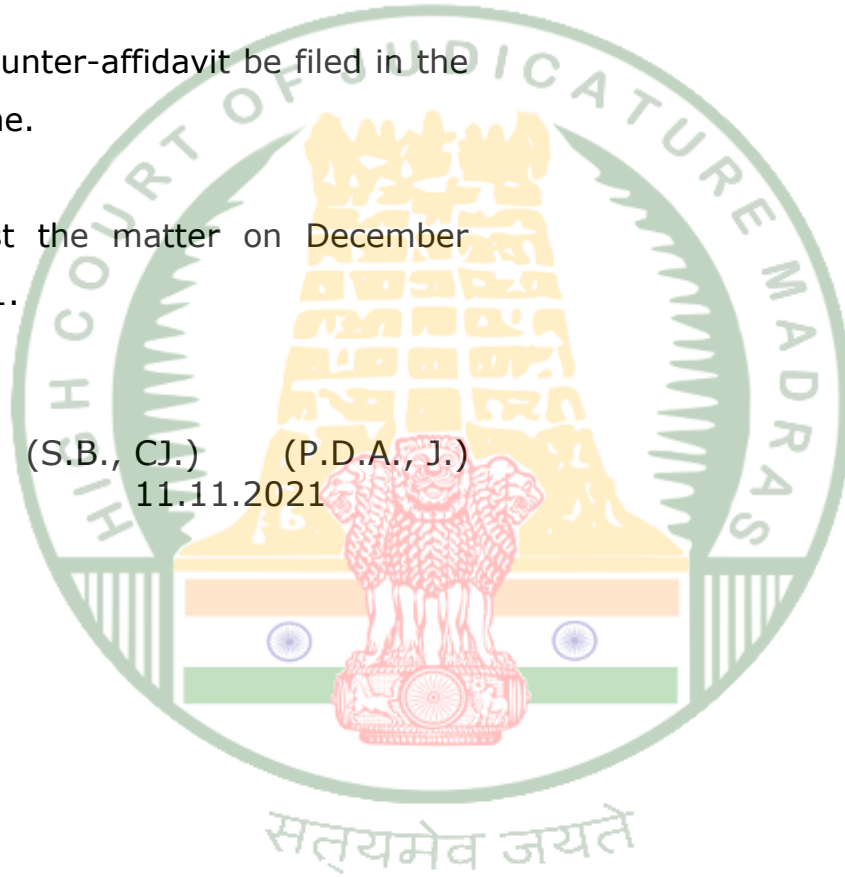
Issue notice to the respondent;
returnable six weeks hence.

Counter-affidavit be filed in the
meantime.

List the matter on December
23, 2021.

(S.B., CJ.) (P.D.A., J.)
11.11.2021

sasi



WEB COPY